

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-II**

Item No. 129

IA(I.B.C)/104 (CH)2024  
IA(I.B.C)/288 (CH) 2024  
In  
C.P. (IB)/627(CH)2019

**IN THE MATTER OF:**

Anurag Varma

...Petitioner/ Operational Creditor

Vs.

Fairwealth housing pvt. Ltd.& anr.

...Respondent/ Corporate Debtor

**Under Section: 9 & 60(5), IBC 2016**

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 08.02.2024.

Sd/-  
Court Officer

Preeti  
02.02.2024